

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Review application No. 97 of 2004

(In OA No. 495/2004)

Gwalior, this the 24th day of February, 2005

V.K. Singh S/o late Shri R.C.Singh
Aged about 55 years, R/o Shiv Nagar
Garha, Jabalpur

Applicant

VERSUS

1. Union of India, through
Secretary, Ministry of Defence
New Delhi.
2. Ordnance Factory Board,
through its Chairman,
10-A, S.K. Bose Road,
Kolkata.
3. Senior General Manager,
Gun Carriage Factory,
Jabalpur.
4. Joint General Manager(Administration),
Gun Carriage Factory, Jabalpur.
5. Dy. General Manager(Admn)/Vigilance
officer, Gun Carriage Factory, Jabalpur

RESPONDENTS

O R D E R (in circulation)

By M.P. Singh, Vice Chairman -

This review application has been filed to review the order passed by the Tribunal on 5.11.2004 in OA No. 495/2004.

2. In the present RA, no clerical error or glaring mistake has been pointed out by the applicant. It is settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule 1 of CPC. In exercise of the jurisdiction under order 47 Rule 1 of CPC it is not permissible for an erroneous decision to be reheard and



corrected. It must be remembered that a review petition has a limited purpose and cannot be allowed to be an appeal in disguise. The Hon'ble Supreme Court in the case of Union of India Vs. Tarit Ranjan Das, 2004 SCC(L&S) 160 has held that the Tribunal cannot act as an appellate court while reviewing the original order.

3. In view of the foregoing, we do not find any merit in this Review Application and accordingly, the same is rejected at the circulation stage itself. However, the applicant will be at liberty to approach this Tribunal if he still feels aggrieved and so advised, by the order so communicated by the respondents to him in compliance with the order passed by the Tribunal in O.A.

(Madan Mohan)
Judicial Member

(M.P.Singh)
Vice Chairman

rkv.

पृष्ठांकन सं ओ/न्या.....जगलपुर, दि.....
प्रतिलिपि अर्जे निट:-

(1) राधिल, उच्च न्यायालय दरवार एसोसिएशन, जगलपुर
(2) आवेदक श्री/श्रीमती/कु.....के वडाउसल
(3) प्रत्यर्थी श्री/श्रीमती/कु.....के वडाउसल
(4) अध्यपाल, केप्राइ., जगलपुर न्यायपीठ
सूचना एवं आवश्यक कार्यताही हेतु

उप रजिस्ट्रर

Rajnagar, 21.2.2011
R.D.U. 21.3.11

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